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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.319/9/HDB/2018
NAME OF THE COMPANY	Trivista Steel & Power Pvt Ltd
NAME OF THE PETITIONER(S)	Speed Roadways Pvt Ltd
NAME OF THE RESPONDENT(S)	Trivista Steel & Power Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shauad Sayhi	Adv	996678282	A
A - Sandhya Ray G. Jagadeesh	Adv		A

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Menon Reddy	Adv	9393366440	

ORDER

Counsel for operational creditor is present.
Counsel for corporate debtor is also present.
Who requested time to file objections/counter.
Time granted finally to 14.09.2018.


Member(Judl)